

*[English]***Financial Irregularities in B.S.P.**

5183. SHRI B.L. SHANKAR: Will the Minister of STEEL be pleased to state:

(a) whether the Government have started inquiry into the alleged gross financial irregularities of Rs. 1625 crores in Bokaro Steel Plant as reported in the Times of India dated April 25, 1997;

(b) if so, the details thereof; and

(c) the time by which the inquiry is likely to be completed?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA): (a) No, Sir.

(b) and (c) Do not arise in view of reply to part (a) above.

**Creation of Additional Posts**

5184. SHRI PRAMOD MAHAJAN:

DR. LAXMINARAYAN PANDEY:

SHRIMATI GEETA MUKHERJEE:

SHRI V.V. RAGHAVAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that no new posts can be created by the Ministries/Departments without the surrendering of an equivalent number of existing posts as per directive issued by the Union Government;

(b) whether Ministry of Railways propose to create 3000 additional posts without surrendering equivalent number of existing posts;

(c) if so, the details thereof; and

(d) the financial burden likely to be borne as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Based on the extant orders of the Union Government and the practice obtaining on the Railways, new posts on the Zonal Railways, etc. cannot be created without surrender of post or posts of equal monetary value except in the case of certain categories like running staff namely drivers, guards, fireman and loco inspectors etc.

(b) There is no proposal to create 3000 additional posts without matching surrender on the Railways. However, in the context of abolition of safai contracts with effect from 1.1.97, Zonal Railways were directed to create the required posts of safaiwalas with matching surrender of the posts of equivalent monetary value and, if such surrender is not

available at present, to provide the same by 31.12.1997

(c) and (d) Do not arise.

*[Translation]***Advertisement on AIDS**

5185. SHRI JAYSINH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether publicity/advertisement in the name of safety measures for prevention of AIDS is encouraging the promiscuity; and

(b) if so, the steps taken or being taken by the Government to bring improvement?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) and (b) One of the routes of HIV infection is through sexual intercourse. According to the data available in National Aids Control Organisation (NACO), 71.9% HIV positive cases in the country are in the category of heterosexual promiscuous behaviour. As such, the Information, Education and Communication (IEC) campaign for prevention and control of AIDS in India is targetted to this category, for safe sex and behaviour change. It is, therefore, not correct that the safety measures for prevention and control of AIDS are encouraging promiscuity.

**Serials**

5186. SHRI BRAJ MOHAN RAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the details of serials in respect of which production proposals for morning Transmission had been received by Delhi Doordarshan in March 1991;

(b) whether Delhi Doordarshan propose to accord sanction to the above mentioned proposals particularly to serial Amar log;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) A total number of 24 proposal were received in the month of March, 1991. The details are given in the statement enclosed. The proposal for the serial 'Amar Log' was received on 29/01/1991.

(b) No, Sir.

(c) Does not arise.

(d) Due to change in the format of the Morning Transmission, there is no scope for telecast of such programmes in the Morning Transmission at present.